

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4156
ANSWERED ON:19.12.2012
APPOINTMENT ON CONTRACT BASIS
Jaiswal Shri Gorakh Prasad ;Sinh Dr. Sanjay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the number of Government employees are decreasing as a result of appointment on contract basis in Government services; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a) & (b): The information is not centrally maintained. Appointments to various posts in Government are made as per the provisions in the Recruitment Rules of the post. The contract appointments can be made after following due process of recruitment against sanctioned/regular post where Recruitment Rules of the post provide for such appointment and the respective Ministries/Departments concerned are required to fill up the vacancies within the framework of existing instructions/rules keeping in view functional requirement of the posts.